

an>

Title: Papers laid on the Table of the House by Ministers/members.

HON. SPEAKER: Now, Papers to be Laid on the Table.

सामाजिक न्याय और अधिकारिता मंत्री (श्री थावर चंद गहलोत) : अध्यक्ष महोदया, मैं कंपनी अधिनियम, 1956 की धारा 619क की उपधारा(1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रती (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ:-

(1)(एक) राष्ट्रीय सफाई कर्मचारी वित्त एवं विकास निगम, नई दिल्ली के वर्ष 2013-2014 के कार्यकरण की सरकार द्वारा समीक्षा ।

(दो) राष्ट्रीय सफाई कर्मचारी वित्त एवं विकास निगम, नई दिल्ली के वर्ष 2013-2014 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

(Placed in Library, See No. LT 1039/16/14)

(2)(एक) राष्ट्रीय अनुसूचित जातियां वित्त एवं विकास निगम, नई दिल्ली के वर्ष 2013-2014 के कार्यकरण की सरकार द्वारा समीक्षा ।

(दो) राष्ट्रीय अनुसूचित जातियां वित्त एवं विकास निगम, नई दिल्ली के वर्ष 2013-2014 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

(Placed in Library, See No. LT 1040/16/14)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): Madam, on behalf of my colleague Shri Prakash Javadekar, I beg to lay on the Table:

(1) A copy each of the following Notifications (Hindi and English versions) issued under Sections 3, 12 & 13 of the Environment (Protection) Act, 1986:-

(i) S.O. 1680(E) published in Gazette of India dated 2nd July, 2014, making certain amendments in Notification No. S.O. 1174(E) dated 18th July, 2007.

(ii) S.O. 2003(E) published in Gazette of India dated 6th August, 2014, making certain amendments in Notification No. S.O. 1174(E) dated 18th July, 2007.

(iii) S.O. 1880(E) published in Gazette of India dated 22nd July, 2014, making certain amendments in Notification No. S.O. 93(E) dated 29th January, 1998.

(Placed in Library See No. LT 1041/16/14)

(2) A copy each of the following Notifications (Hindi and English versions) under Section 26 of the Environment (Protection) Act, 1986:-

(i) The Environment (Protection) (Fifth Amendment) Rules, 2014 published in Notification No. G.S.R. 612(E) in Gazette of India dated 25th August, 2014.

(ii) The Ozone Depleting Substances (Regulation and Control) Amendment Rules, 2014 published in Notification No. S.O. 1033(E) in Gazette of India dated 4th April, 2014.

(Placed in Library See No. LT 1042/16/14)

(3) A copy of the Forest (Conservation) Second Amendment Rules, 2014 (Hindi and English versions) published in Notification No. G.S.R. 713(E) in Gazette of India dated 10th October, 2014 under sub-section (2) of Section 4 of the Forest (Conservation) Act, 1980.

(Placed in Library See No. LT 1043/16/14)

रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्री हंसराज गंगाराम अहीर) : महोदया, मैं कंपनी अधिनियम, 1956 की धारा 619क की उपधारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रती (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ :-

(1)(एक) हिन्दुस्तान इंसेविटसाइड्स लिमिटेड, नई दिल्ली के वर्ष 2013-2014 के कार्यकरण की सरकार द्वारा समीक्षा ।

(दो) हिन्दुस्तान इंसेविटसाइड्स लिमिटेड, नई दिल्ली के वर्ष 2013-2014 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

(Placed in Library See No. LT 1044/16/14)

(2)(एक) हिन्दुस्तान आर्गेनिक केमिकल्स लिमिटेड, मुंबई के वर्ष 2013-2014 के कार्यकरण की सरकार द्वारा समीक्षा ।

- (दो) हिन्दुस्तान आर्गेनिक केमिकल्स लिमिटेड, मुंबई के वर्ष 2013-2014 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

(Placed in Library See No. LT 1045/16/14)

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G.M. SIDDESHWARA): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (1) (i) Statement regarding Review by the Government of the working of the Heavy Engineering Corporation Limited, Ranchi, for the year 2013-2014.
(ii) Annual Report of the Heavy Engineering Corporation Limited, Ranchi, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library See No. LT 1046/16/14)

- (2) (i) Statement regarding Review by the Government of the working of the Andrew Yule and Company Limited, Kolkata, for the year 2013-2014.
(ii) Annual Report of the Andrew Yule and Company Limited, Kolkata, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library See No. LT 1047/16/14)

- (3) (i) Statement regarding Review by the Government of the working of the National Bicycle Corporation of India Limited, Mumbai, for the year 2013-2014.
(ii) Annual Report of the National Bicycle Corporation of India Limited, Mumbai, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library See No. LT 1048/16/14)

- (4) (i) Statement regarding Review by the Government of the working of the Sambhar Salts Limited, Jaipur, for the year 2013-2014.
(ii) Annual Report of the Sambhar Salts Limited, Jaipur, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library See No. LT 1049/16/14)

- (5) (i) Statement regarding Review by the Government of the working of the Hindustan Salts Limited, Jaipur, for the year 2013-2014.
(ii) Annual Report of the Hindustan Salts Limited, Jaipur, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library See No. LT 1050/16/14)

- (6) (i) Statement regarding Review by the Government of the working of the Bharat Heavy Electricals Limited, New Delhi, for the year 2013-2014.
(ii) Annual Report of the Bharat Heavy Electricals Limited, New Delhi, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library See No. LT 1051/16/14)

- (7) (i) Statement regarding Review by the Government of the working of the Engineering Projects (India) Limited, New

- Delhi, for the year 2013-2014.
- (ii) Annual Report of the Engineering Projects (India) Limited, New Delhi, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library See No. LT 1052/16/14)

- (8) (i) Statement regarding Review by the Government of the working of the Hindustan Cables Limited, Kolkata, for the year 2013-2014.
- (ii) Annual Report of the Hindustan Cables Limited, Kolkata, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library See No. LT 1053/16/14)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): I beg to lay on the Table:-

(1) A copy of the 44th Annual Assessment Report (Hindi and English versions) regarding Programme for accelerating the spread and development of Hindi and its progressive use for various official purposes of the Union and its implementation for the year 2012-2013.

(Placed in Library See No. LT 1054/16/14)

(2) A copy each of the following Notifications (Hindi and English versions) under Section 77 of the Disaster Management Act, 2005:-

- (i) The National Institute of Disaster Management Employees (Recruitment and Other Conditions of Service) Rules, 2014 published in Notification No. G.S.R. 600(E) in Gazette of India dated 21st August, 2014.
- (ii) The Disaster Management (Term of Office and Conditions of Service of Members of the National Authority and Payment of Allowances to Members of Advisory Committee) Second Amendment Rules, 2014 published in Notification No. G.S.R. 669(E) in Gazette of India dated 18th September, 2014.
- (iii) G.S.R.668(E) published in Gazette of India dated 18th September, 2014, containing corrigendum to the Notification No. G.S.R.544(E) dated 30th July, 2014.

(Placed in Library See No. LT 1055/16/14)

(3) A copy each of the following Notifications (Hindi and English versions) issued under Section 389 of the New Delhi Municipal Council Act, 1994:-

- (i) S.O.2238(E) published in Gazette of India dated 5th September, 2014, relating to the dissolution of the New Delhi Municipal Council.
- (ii) S.O.2239(E) published in Gazette of India dated 5th September, 2014, constituting New Delhi Municipal Council and consisting of members, mentioned therein.

(Placed in Library See No. LT 1056/16/14)

(4) A copy of the Central Reserve Police Force, Pioneer Cadre (Group B Combatised Posts) Recruitment Rules, 2014 (Hindi and English versions) published in Notification No. G.S.R. 639(E) in Gazette of India dated 9th September, 2014 under sub-section (3) of Section 18 of the Central Reserve Police Force Act, 1949.

(Placed in Library See No. LT 1057/16/14)

(5) A copy of Notification No. S.O. 2648(E) (Hindi and English versions) published in Gazette of India dated 16th October, 2014, exempting the 'International Union for Conservation of Nature and natural Resources' an international organization from the provisions of the Foreign Contribution (Regulation) Act, 2010 issued under sub-section (1) of Section 2 of the said Act.

(Placed in Library See No. LT 1058/16/14)

(6) A copy of the Andhra Pradesh Reorganisation (Removal of Difficulties) Order, 2014 (Hindi and English versions) published in Notification No. G.S.R. 725(E) in Gazette of India dated 15th October, 2014 under sub-section (1) of Section 108 of the Andhra Pradesh Reorganisation Act, 2014.

(Placed in Library See No. LT 1059/16/14)

कृषि मंत्रालय में राज्य मंत्री तथा खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री (अ. संजीव बालियान) :

महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1) कंपनी अधिनियम, 1956 की धारा 619क के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखेंगे :-

(क)(एक) हरियाणा एग्रो इंडस्ट्रीज कारपोरेशन लिमिटेड, हैदराबाद के वर्ष 2012-2013 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) हरियाणा एग्रो इंडस्ट्रीज कारपोरेशन लिमिटेड, हैदराबाद के वर्ष 2012-2013 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंतक-महालेखापरीक्षक की टिप्पणियां।

(Placed in Library See No. LT 1060/16/14)

(ख)(एक) एम.पी. स्टेट एग्रो इंडस्ट्रीज कारपोरेशन लिमिटेड, भोपाल के वर्ष 2011-2012 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण।

(दो) एम.पी. स्टेट एग्रो इंडस्ट्रीज कारपोरेशन लिमिटेड, भोपाल के वर्ष 2011-2012 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंतक-महालेखापरीक्षक की टिप्पणियां।

(Placed in Library See No. LT 1061/16/14)

(ग)(एक) महाराष्ट्र एग्रो इंडस्ट्रीज डेवलपमेंट कारपोरेशन लिमिटेड, मुंबई के वर्ष 2011-2012 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण।

(दो) महाराष्ट्र एग्रो इंडस्ट्रीज डेवलपमेंट कारपोरेशन लिमिटेड, मुंबई के वर्ष 2011-2012 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंतक-महालेखापरीक्षक की टिप्पणियां।

(Placed in Library See No. LT 1062/16/14)

(घ)(एक) हिमाचल प्रदेश एग्रो इंडस्ट्रीज कारपोरेशन लिमिटेड, शिमला के वर्ष 2011-2012 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण।

(दो) हिमाचल प्रदेश एग्रो इंडस्ट्रीज कारपोरेशन लिमिटेड, शिमला के वर्ष 2011-2012 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंतक-महालेखापरीक्षक की टिप्पणियां।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाले चार विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library See No. LT 1063/16/14)

(3)(एक) नेशनल इंस्टिट्यूट ऑफ प्लांट हेल्थ मैनेजमेंट, हैदराबाद के वर्ष 2013-2014 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(दो) नेशनल इंस्टिट्यूट ऑफ प्लांट हेल्थ मैनेजमेंट, हैदराबाद के वर्ष 2013-2014 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।

(तीन) नेशनल इंस्टिट्यूट ऑफ प्लांट हेल्थ मैनेजमेंट, हैदराबाद के वर्ष 2013-2014 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library See No. LT 1064/16/14)

उपरोक्त मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री शिवसाहेब पाटील दानवे) : महोदया, मैं राष्ट्रीय खाद्य सुरक्षा अधिनियम, 2013 की धारा 39 की उप-धारा (3)के अंतर्गत खाद्यान्न की कम आपूर्ति हेतु राज्य सरकारों के लिए निधियों की व्यवस्था नियम, 2014 जो 27 अक्टूबर, 2014 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 743 (अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

(Placed in Library See No. LT 1065/16/14)

HON. SPEAKER: Shri Vijay sampla -- Not present.

